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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. NO.1633/2001
M.A. NO.1386/2001**

New Delhi this the 14th day of January, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Susheela Goel W/O Shri Rohtas Kumar
R/O 2608/194, Tri Nagar,
Delhi-110 035.

... Applicant

(By Shri G.D.Bhandari, Advocate)

-versus-

Govt. of NCT of Delhi through

1. The Chief Secretary,
Delhi Administration
Old Secretariat
Delhi.

2. The Secretary Education
Directorate of Education
Establishment-III Branch
Old Secretariat
Delhi.

... Respondents

(By Shri George Paracken, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

Applicant by the present OA is aggrieved by her not having been selected to the post of Trained Graduate Teacher in Social Science for which she applied in response to a notification issued in the Newspapers of 21/22.01.1997. Selection process in regard to the aforesaid notification was duly completed way back in 1998 and candidates who were duly selected have joined way back in 1998 itself. Present OA has been belatedly filed on 4.7.2001. Present OA, in the circumstances, we find is barred by



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the law of limitation as provided under Section 21 of the Administrative Tribunals Act, 1985. It is well known that passing orders by the Tribunal at a later stage will not give a fresh cause of action and a fresh period of limitation. (See **Bhoop Singh vs. Union of India and ors.**, JT 1992 (3) SC 322).

2. Reliance placed by the learned counsel for the applicant on the decision of the Supreme Court in the case of **M.Balakrishnan vs. M.Krishnamurthy**, (1998) 7 SCC 123 and the decision of the Bombay High Court in the case of **Sonerao Sadasivrao Patil and anr vs. Godawaribai Laxman Singh Gahirewar & ors**, AIR 1999 Bombay 235, we find is totally misplaced on the facts and circumstances arising in the present case.

3. Present OA, in the circumstances is dismissed as being barred ~~by~~ limitation. No costs.

(Govindan (S. Tampi)
Member (A)

(Ashok Agarwal)
Chairman

/sns/